

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 284 of 2016

Dated: 26th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Biomass Power Producers & Ors. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg R.2

Mr. Arjun Grover
Mr. Aditya Grover for R-3

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 03.08.2017 after serving copy on the other side.

If the pleadings are complete, list the matter for hearing, on **11.10.2017**. Tag to Appeal No. 65 of 2016.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson